

12.28 hrs.

ENEMY PROPERTY BILL*

बालिग्य मंत्री (श्री विनेश सिंह) : मैं आप की अनुमति से प्रस्ताव करता हूँ कि भारत प्रतिरक्षा नियम, 1962 के अधीन भारत के शत्रु सम्पत्ति अभिरक्षक में निहित शत्रु सम्पत्ति के निरन्तर निहित रखने तथा तत्सम्बन्धी विषयों के लिये उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the continued vesting of enemy property vested in the Custodian of Enemy Property for India under the Defence of India Rules, 1962, and for matters connected therewith."

The motion was adopted.

श्री विनेश सिंह : मैं विधेयक को पेश करता हूँ :

STATEMENT RE. ENEMY PROPERTY ORDINANCE

बालिग्य मंत्री (श्री विनेश सिंह) : मैं लोक-सभा के प्रक्रिया तथा कार्यसंचालन सम्बन्धी नियमों के नियम 71(1) के अन्तर्गत शत्रु सम्पत्ति अध्यादेश, 1968 द्वारा तुरन्त विधान बताने के कारण बताने वाले व्याख्यात्मक विवरण की एक प्रति सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT-1462/68].

12.29 hrs.

INTER-STATE WATER DISPUTES (AMENDMENT) BILL*

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): I beg to move for leave to introduce a Bill further to amend the Inter-State Water Disputes Act, 1956.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Inter-State Water Disputes Act, 1956."

The motion was adopted.

DR. K. L. RAO: I introduce the Bill.

12.29½ hrs.

UNION TERRITORIES (SEPARATION OF JUDICIAL AND EXECUTIVE FUNCTIONS) BILL

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Sir, certain changes in the names of Members have been suggested to me. If the House has no objection, I will move it with the substituted names.

MR. DEPUTY-SPEAKER: Yes.

SHRI VIDYA CHARAN SHUKLA: I beg to move:

"That the Bill to provide for the separation of judicial and executive functions in Union territories, be referred to a Joint Committee of the Houses consisting of 33 members, 22 from this House, namely:—

Shri Jahan Uddain Ahmed,
Shri M. Deiveekan, Shri
Sanjibhai Rupjibhai Delkar, Shri

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introduced with the recommendation of the President